

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/4871/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lashmi Boruah,
Principal Judge, Family Court, Dhubri.

Dated Guwahati the 17th December, 2020.

Sub: **Casual leave and winter vacation.**

Ref:- Letter No. FC.XII-1/2019/719/E dated the 15th December, 2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for permission to avail entire winter vacation from 24.12.2020 to 31.12.2020 with casual leave for six days on 17.12.2020, 18.12.2020, 19.12.2020, 21.12.2020, 22.12.2020 and 23.12.2020, along with station leave permission, with your official vehicle, at your own cost, from the evening of 16.12.2020 till the morning of 02.01.2021, has been granted. Further, the Counsellor, Family Court, Dhubri and in her absence the Chief Judicial Magistrate, Dhubri has been directed to remain in charge of Family Court, Dhubri till your return.

Yours faithfully,

Sd/-

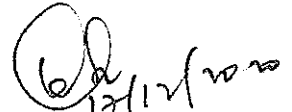
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JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/4872-A, dated 17.12.2020

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Chief Judicial Magistrate, Dhubri.
3. ✓ The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

